GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1920 TO BE ANSWERED ON 29TH DECEMBER, 2017

FDI TO PROMOTE MEDICAL DEVICES

1920. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HEALTH AND FAMILY WELFARE pleased to state:

(a) whether 100 per cent Foreign Direct Investment (FDI) has been allowed to promote medical devices sector and if so, the details thereof; and

(b) the other initiatives taken to promote the sector under Make in India initiative?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): Yes, Foreign Direct Investment (FDI) upto 100% under the automatic route is permitted in both Greenfield and Brownfield projects for manufacturing of medical devices.

(b): Ministry of Health & Family Welfare has notified the Medical Devices Rules, 2017 on 31.01.2017 which will be made effective from 01.01.2018. The new rules are harmonised with the international regulatory practices and provide comprehensive legislation for the regulation of Medical Devices to foster India specific innovation and thereby give a fillip to Make in India.

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